

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3100
ANSWERED ON:16.03.2010
GRAIN BANKS
Owaisi Shri Asaduddin

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the targets fixed and achieved for setting up Grain Banks during the 11th Five Year Plan;
- (b) whether some of the States have failed to set up the number of Grain Banks sanctioned by the Union Government;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government proposes to revise the guidelines for setting up of such banks; and
- (e) if so, the details thereof and the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): During the 11th Five Year Plan, a target to establish 12,823 Village Grain Banks (VGBs) has been fixed. VGBs are sanctioned based on the proposals received from State/Union Territory Governments. During the 1st three years of 11th Plan i.e. 2007-08 to 2009-10, 7,219 VGBs have been sanctioned to 12 States. Out of above, the States have set up 858 VGBs upto now. Some of the State Governments have informed that they could not set up VGBs in their States due to lack of interest shown by the people of the States to the scheme.

(d) & (e): The Government has at present no proposal to revise the guidelines.